

1	2	3	4	5	6	7	8
19.	Nagaland	2315.20	1693.06	4596.00	1195.29	2867.87	1181.57
20.	Orissa	44010.95	27980.77	62853.68	38294.23	49080.9	33103.28
21.	Punjab	12879.92	6224.98	10493.88	8100.21	13808.1	18322.92
22.	Rajasthan	75809.82	27561.57	101307.20	48330.18	108326.8	42060.74
23.	Sikkim	402.14	788.51	1036.25	418.86	1075.31	496.75
24.	Tamil Nadu	37329.65	14484.04	53125.09	18031.19	45414.47	29467.64
25.	Tripura	5330.01	2762.46	4178.49	2448.56	6464.12	3506.38
26.	Uttarakhand	16934.00	4947.95	13162.80	4545.25	11444.45	7384.05
27.	Uttar Pradesh	206654.00	82664.11	204758.00	94690.18	212884.89	82725.28
28.	West Bengal	61736.80	39644.01	90571.68	41544.53	65169.37	58284.40
29.	Andaman and Nicobar Islands	419.62	46.52	187.10	125.52	780.54	404.66
30.	Chandigarh	300.00	17.15	934.95	361.75	820.52	378.49
31.	Dadra and Nagar Haveli	100.00	26.47	418.54	180.56	104.63	180.89
32.	Daman and Diu		24.59		54.30	0	88.05
33.	Delhi	4230.24	943.73	1671.55	2914.07	1529.01	6588.23
34.	Lakshadweep	87.47	1.06		0.00	70	19.59
35.	Puducherry		201.70	577.07	244.41	638.59	548.07
Total		1083719.91	523092.83	1143203.94	583353.12	1261120.41	668604.89

Earn and Learn scheme

1881. SHRI SANJAY RAUT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is considering to adopt a new scheme like Earn and Learn in the country for benefiting poor and economically weaker section students;

(b) if so, the details thereof;

(c) whether Government intends to introduce career oriented new vocational courses at secondary and higher secondary levels for providing more employment opportunities to the students in the country;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) No such proposal is under consideration in the Ministry of Human Resource Development.

(c) to (e) Under the Centrally sponsored Scheme of Vocationalisation of Secondary Education, about 150 vocational courses are offered in Government and Government aided Higher Secondary Schools to enhance employability of students.

Permission to IIMs for opening campus abroad

1882. PROF. ALKA BALRAM KSHATRIYA:
SHRIMATI SHOBHANA BHARTIA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Indian Institutes of Management (IIMs) had urged Government some time back to allow them to start a campus in foreign countries which was refused by Government;

(b) if so, the reasons therefor;

(c) whether the Union Government has allowed several foreign universities to operate in India whereas Indian universities are not given permission to set up their campus in foreign countries; and

(d) if so, the reasons for not allowing Indian universities to operate in foreign countries?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) Yes, Sir. A request was received from IIM, Bangalore for opening a campus in Singapore, which was not agreed to by the Ministry as the Memoranda of Association (MOA) of IIM, Bangalore does not empower the Institute to open campuses abroad.

(c) and (d) No, Sir, A legislation proposed to regulate entry and operation of foreign educational institutions in India is presently under consideration of the Government. As for Indian Universities, Institutions 'deemed-to-be-universities' are allowed to open off-shore campuses with the prior approval of the Government.

World Class Universities

1883. SHRI KAMAL AKHTAR:
SHRI NAND KISHORE YADAV:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has plan to set up 14 Central Universities of World Class in the country;

(b) if so, the details thereof, location-wise; and

(c) what are the differences between a Central University and University of World Class?